		No.		
	Name of creditor			
	Date of receipt	Details of claim received		
	Amount claimed Amount of Nature of claim admitted		Name of the corporate debior: S. K. M. REAL INFRA LIMITED: Date of commencement of CIRP; 10.03,2022; List of creditors as on: 06.02,2023  List of secured financial creditors belonging to any class of creditors  (Amount in Rs.)	
	Amount of claim admitted	Details of claim admitted	He debior: 5. R	
NIL	Nature of claim		List of sec	
	Amount covered Amount Whether by security covered by related interest guarantee party?		. REAL INFRA LIMITED: Date of commencement of CIRP: 10.03.2 List of secured financial creditors belonging to any class of creditors (Amount in Rs.)	
	Amount Whether covered by related guarantee party?		D: Date of commen reditors belonging (Amount in Rs.)	
	Whether related party?		to any class	
	% of voting continge dues, that may share in CoC at claim be set-off		of creditors	
	continge nt claim	Amount	: List of cre	
	be set- off	Amount of		
		Amount of Amount of claim not Amount of Remarks, if any any mutual admitted claim under	6,02,2023	
	verificati on	Amount of		
		Remarks, if any		

